

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
SPECIAL BENCH : NEW DELHI (COURT-I)

CA(CAA)-49(PB)/2017
New CA-365(PB)/2017

In the matter of :

Mohair Investment & Trading Co. and Liquid
Investment & Trading Co. (P) Limited.

....PETITIONER

SECTION :

Under Section 230-232

Order delivered on 12.10.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

DEEPA KRISHAN

Hon'ble Member (Technical)
For the Petitioner /applicant

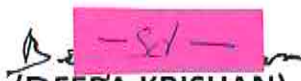
: Ms. Vatsala Rai, Advocate
Ms. Aishwarya Modi, Advocate

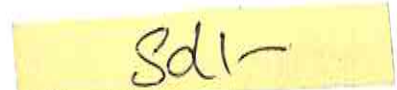
For the Respondent/Corporate Debtor : -

ORDER

Learned Counsel for the petitioner is present and it is represented that an application seeking modifications in the order dated 28.9.2017 passed by the Hon'ble Principal bench has been filed. Since the orders have been passed by the Hon'ble Principal Bench consisting of one of the Hon'ble Members and the Hon'ble President, the matter be placed tomorrow (13.10.2017) before the Principal Bench.

Post the matter on 13.10.2017.


(DEEPA KRISHAN)
MEMBER (TECHNICAL)


(R. VARADHARAJAN)
MEMBER (JUDICIAL)

Surjit
12.10.2017